

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No. 122**

**CP No. 98/Chd/Pb/2021**

**IN THE MATTER OF:**

Kamal Kishore Singhi

...Petitioner

Vs.

M.R. Alloys Pvt. Ltd. & Ors.

...Respondent

**Under Section:** 241, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 30.08.2024.

Sd/-  
Court Officer

July 12, 2024  
SM